

Computerization of land records

611. DR. PRABHAKAR KORE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that a computerization of land records was initiated by the various State Governments including Karnataka;
- (b) if so, the number of States which have implemented the scheme so far;
- (c) whether the Centre has provided any financial assistance to States in this regard;
- (d) if so, the details thereof;
- (e) whether the work is going on at a snail pace;
- (f) if so, whether Government has fixed any target to complete the said work;
- (g) if so, the details thereof; and
- (h) if not, the response of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) Yes, Sir.

(b) to (e) This Department was implementing two Centrally Sponsored Scheme viz. Computerization of Land Records (CLR) and Strengthening of Revenue Administration & Updating of Land Records(SRA & ULR) from the year 1988-89 & 1987-88, respectively. These schemes were merged into new and enhanced schemes in the shape of National Land Records Modernization Programme (NLRMP). NLRMP was launched in the year 2008-09. The funds released to the States/UTs is given in Statement (*See* below). Computerization of Records of Rights has been completed in 20 States/UTs and is under progress in 9 States/UTs.

(f) to (h) So far 267 districts have been covered under the NLRMP. It is proposed to cover the remaining districts by the end of 12th five year Plan.

Statement*The funds released to States/UTs*

Sl. No.	Name of State/UTs	SRA & ULR		CLR		NLRMP	
		Funds released	Funds utilised	Funds released	Fund utilized	Total Reselased	Funds Utilized
1	2	3	4	5	6	7	8
1	Andhra Prdesh	169280	885.50	3708.31	3378.59	5466.24	18.75
2	Arunachal Prdesh	173.75	173.75	75.35	75.30	48.6	-
3	Assam	888.45	357.18	2010.30	480.50	2135.745	-
4	Bihar	1979.38	1244.08	3105.72	2688.23	4495.938	1453.52
5	Chhattisgarh	1447.18	662.20	1061.50	1061.50	3345.565	156.625
6	Gujarat	2030.20	928.17	3257.67	2149.38	6255.685	1646.34
7	Goa	585.48	572.33	243.90	240.83	-	-
8	Haryana	848.54	848.01	1575.30	1400.41	3878.48	1024
9	Himachal Prdesh	959.38	744.88	1445.51	1029.56	2298.77	461.23
10	Jammu and Kashmir	1509.00	1312.88	1828.00	286.00	1479.005	-

1	2	3	4	5	6	7	8
11	Jharkhand	250.00	0.00	1701.50	725.76	2389.91	-
12	Karnataka	2190.35	681.59	3831.71	2650.36	-	-
13	Kerala	2589.84	2078.38	1261.94	1079.23	926.24	815.74
14	M.P.	5126.84	4738.81	5168.46	4372.69	10068.79	2935.49
15	Maharashtra	4877.75	4665.35	4247.40	3312.58	4716.43	412.26
16	Manipur	60.18	0.15	348.77	149.00	168.53	-
17	Meghalaya	74.00	74.00	28.00	28.00	623.75	-
18	Mizoram	2144.79	2144.79	569.96	569.96	588.96	387.72
19	Nagaland	958.36	908.45	213.55	168.40	815.135	68.47
20	Orissa	1523.47	762.84	4321.07	3590.82	2538.54225	-
21	Punjab	1548.31	1427.19	562.25	429.61	1399.783	-
22	Rajasthan	2360.29	1767.77	3612.27	3133.27	4137.21	-
23	Sikkim	186.46	186.46	210.73	207.23	231.9	-
24	Tamil Nadu	1012.68	672.32	3698.34	2855.82	281.14	-

25	Tripura	1209.14	1192.09	738.03	774.963	87.96
26	Uttar Pradesh	4521.58	2551.68	3609.45	2820.57	1852.488
27	Uttarakhand	549.71	298.99	1874.55	660.08	117.5
28	West Bengal	3629.64	2436.90	3934.16	3103.64	7491.37
29	A and N Islands	43.03	28.18	-	-	51.4
30	Chandigarh	32.00	32.00	15.00	0.00	-
31	D and N Haveli	219.74	213.74	12.38	0.22	91.65
32	Delhi	62.00	44.26	101.13	4.31	117.5
33	Daman and Diu	6.50	6.50	50.00	6.58	103.72
34	Lakshdweep	61.23	50.71	50.00	15.90	166.41
35	Pondicherry	184.15	93.21	189.09	77.15	344.57